GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO. 3393 ANSWERED ON 5TH AUGUST, 2022

AYUSH HEALTH CENTRE

3393. SHRI UDAY PRATAP SINGH:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether there is any scheme to establish AYUSH health centres in Madhya Pradesh, if so, the details thereof and if not, the steps taken in this direction;
- (b) the details of the proposals received for various health centres related to AYUSH in Madhya Pradesh along with the action taken and progress made in this regard;
- (c) whether the Government proposes to formulate any special plan of action to develop AYUSH medicinal practice in Madhya Pradesh and if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) to (b): Public Health being the State subject, establishment of AYUSH health centres in Madhya Pradesh comes under the purview of the respective State Government. However, under the Centrally Sponsored Scheme of National Ayush Mission (NAM) there is a provision for upgrading Ayush dispensaries and Sub-Centres into Ayush Health and Wellness Centres (AHWCs). Accordingly, as per the proposal received from State Government of Madhya Pradesh through the State Annual Action Plan, 562 AHWCs have been approved till the year 2021-22 and as per the progress report received from the State Government, 362 AHWCs have been made functional till date.
- (c) to (d): No such plan has been proposed by Government of India to develop AYUSH medicinal practice in Madhya Pradesh. However, Ministry is implementing NAM Scheme through State/UT Governments and supporting their efforts to promote AYUSH medicinal practices in the country including Madhya Pradesh by providing financial assistance under different activities as per the provision of NAM guidelines. The Mission inter-alia makes provision for the following:
 - i. Ayush Health & Wellness Centres
- ii. Co-location of AYUSH facilities at PHCs, CHCs and DHs
- iii. Up-gradation of existing standalone Government AYUSH Hospitals
- iv. Up-gradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- v. Setting up of up to 10/30/50 bedded integrated AYUSH Hospitals

- vi. Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- vii. AYUSH Public Health Programmes
- viii. Behaviour Change Communication (BCC)
 - ix. Mobility support at State and District level
 - x. AYUSH Gram
 - xi. Establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government sector.
- xii. Infrastructural development of AYUSH Under-Graduate Institutions
- xiii. Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

State/UT Governments including Madhya Pradesh may avail financial assistance by submitting suitable proposals through State Annual Action Plan (SAAPs) as per NAM guidelines.
